

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
**DEPARTMENT OF REVENUE**  
**RAJYA SABHA**  
UNSTARRED QUESTION NO. 1494  
ANSWERED ON- 20/12/2022

**INFORMATION ON ONLINE BETTING AND GAMBLING**

1494. SHRI VIVEK K. TANKHA:

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether Government has conducted any survey on the amount of money involved in online betting and gambling, if so, the details thereof;
- (b) whether Government has any plans to legalize online betting and gambling Apps; and
- (c) whether Government is seized of the fact that a lot of foreign investors are investing in betting and gambling websites/Apps, wherein the money is being laundered through various means, if so, the steps taken by Government to curb such activities.

**ANSWER**

THE MINISTER OF STATE OF MINISTRY OF FINANCE

(SHRI PANKAJ CHOUDHARY)

- a) There is no such survey conducted by Government in this regard.
- b) Currently, no such proposal under consideration of the Government.
- c) The Directorate of Enforcement is investigating several cases related to cyber crimes and crypto assets related frauds wherein in a few cases, it has been noticed that online betting and gambling sites/apps are used for money laundering and hawala transactions. In these cases, as on 16.12.2022, PoC amounting to Rs. 212.91 crores have been identified which stands attached / freezed / seized under the provisions of PMLA. Also, 03 Prosecution Complaints have been filed in these cases.

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